

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Yes, Sir.

(b) Question does not arise in view to answer to (a) above.

#### **Incentives to sportspersons**

†3408. SHRI Y.P. TRIVEDI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government should felicitate all the sportspersons who have participated in the Commonwealth Games, 2010;

(b) whether the performance of India has been the best ever performance in all the Commonwealth Games, and as such whether Government feels that these sportspersons should be prepared for next Olympics by giving them more incentives; and

(c) if so, whether Government would do so, and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Sportspersons who won medals in the Commonwealth Games, 2010 were felicitated by Prime Minister of India on 15th October, 2010.

(b) and (c) India's performance in Commonwealth Games 2010 was its best ever performance with a record number of 101 medals and 2nd position in medals tally. Government had introduced a scheme for preparation of our athletes in the 2010 Commonwealth Games with an allocation of Rs. 678 crore. This covered coaching, equipment, foreign exposure, etc. The Government will maintain the same momentum and intensity of training upto and beyond 2012 London Olympics.

#### **Special schemes for tribal girls**

3409. SHRI TARUN VIJAY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether there is any special plan to encourage youths from border areas especially the Himalayan area;

(b) the existing special schemes for tribal girls in sports;

(c) the number of tribal archers encouraged through various schemes;

(d) whether they made a mark on national and international horizon of competition; and

(e) if so, the details thereof?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) There is no specific scheme for promoting sports amongst youth from border areas, including the Himalayan area. However, the SAI scheme of Special Area Games (SAG) caters to talented sportspersons from remote areas, including tribal areas. The scheme is gender neutral. Sports talented tribal girls and boys in the age group of 14-21 years are identified and nurtured in the training centres on residential and non-residential basis.

(c) There are 1,866 trainees in various sports disciplines including 750 girls. Out of them 316 are archers, mostly from tribal areas.

(d) and (e) There are around 12 men and 14 women tribal archers, who have earned name and fame in National and International Tournaments in the recent past. Some of their names and main achievements are given below:

Sl. No.	Names	Achievement
1.	Ms. Jhano Hansda	Team Gold, CWG-2010
2.	Ms. Sakro Vesra	Team Gold, 3rd Asian Grand Prix (2010), Chinese Taipei
3.	Ms. Rimil Biriuly	Team Gold, 2nd Asian Grand Prix (2010), Bangkok
4.	Ms. Laxmirani Manjhi	Team Gold, 10th South Asian Games (2010), Sri Lanka
5.	Ms. Manjudha Soy	Team Gold, 3rd Asian Grand Prix (2006), Myanmar
6.	Mr. Chearovol Swuro	Team Gold, 2nd Commonwealth Archery Championship (2006), Jamshedpur

#### **Report of International Cricket Council**

3410. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that International Cricket Council has prepared a report suggesting that 20 cricketers who took part in the second edition of the Indian Premier League played in South Africa in April, 2009 could be involved in spot fixing;

(b) if so, whether London based Sunday Times had also made similar allegation claiming the ICC's Anti-Corruption and Security Unit had produced such a dossier; and

(c) whether views of BCCI have been sought and reaction of Government of India thereto?